

Report of A.P. Pollution Control Board as per the directions of Hon'ble National Green Tribunal, Southern Zone, Chennai vide order dated 15.03.2022 in the O.A. No. 28 of 2022 in the matter of Sri Chidipi Nakula Suresh and Ors, S/O. Abbulu, R/O D.No. 3-32, Chenakondepudi Village, Sethanagaram Mandal, East Godavari District against establishment of Petrol Bunk at Sy No.81/34a, Sethanagaram Grama Panchayath, East Godavari District.

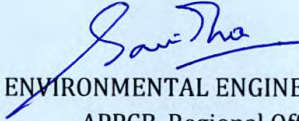
It is to submit that this office, is in receipt of an O.A.No. 28 of 2022 in Hon'ble NGT (SZ) filed by Sri Chidipi Nakula Suresh and Ors, S/o. Abbulu, R/o D.No. 3-32, Chenakondepudi village, Sethanagaram mandal, East Godavari District against establishment of Petrol bunk at Sy No.81/34A, Sethanagaram Grama Panchayath, East Godavari District.

In this connection, I submit the following:

- a) The Seethanagaram Primary Agricultural Co-operative Society (PACS) established a petrol bunk at Sy No.81/34A, Sethanagaram Grama Panchayath, East Godavari District. The proposed site is located in commercial and residential area.
- b) APPCB has not issued permission for Establishment and operation of petrol bunk (Diesel & Petrol dispensing unit) at Sy No.81/34A, Sethanagaram Grama Panchayath, East Godavari District.
- c) Establishment and operation of fuel dispensing units exempted from consent management of APPCB as per CPCB File No. B-29016/ROGW/IPC-VI/2020-21/dated:30.04.2020 communicated to all SPCBs / PCCs. Copy of the CPCB letter dated: 30.04.2020 is enclosed.
- d) The compliance status of siting guidelines issued by CPCB dated: 07.01.2020 and 16.08.2021 is submitted below:

S.No.	Guidelines	Compliance
1	Shall not be located within a radial distance of 50 meters (from fill point / dispensing units/ vent pipe whichever is nearest) from schools, hospitals, (10 beds and above) and residential areas designated as per local laws.	1. The distance between the dispensing unit and nearest house is 24 mtrs., however, the Seethanagaram PACS obtained NOC from the nearby resident. Copy enclosed. 2. No hospital existing nearby. 3. No school existing nearby.
2.	In case of constraints in providing 50 meters distance, the retail outlet shall implement additional safety measures as prescribed by PESO. In no case the distance between new retail outlet from schools, hospitals (10 beds and above) and residential	Only two residential houses existing within the 30 mtrs., radius from which The Seethanagaram PACS obtained NOC.

	area designated as per local laws shall be less than 30 meters.	
3.	No high tension line shall pass over the retail outlet.	Complying.
4.	a) Retail outlets shall not be located within a distance of 50 meters from the nearest point of water bodies. b) Retail outlets coming within 50 meter to 100 meter from the nearest point of surface water body shall have secondary containment by way of double walled tanks or concrete protection walls around Underground Storage Tank (UST).	Complied. Complied.


 ENVIRONMENTAL ENGINEER (FAC)
 APPCB, Regional Office,
 Kakinada.



SPEED POST

F.No. B-29016/ROGW/IPC-VI/2020-21/

April 30th, 2020

To

**The Chairman
All SPCBs/PCCs**

SUB: DIRECTIONS UNDER SECTION 18(1)(b) OF THE WATER (PREVENTION & CONTROL OF POLLUTION) ACT, 1974 and THE AIR (PREVENTION & CONTROL OF POLLUTION) ACT, 1981 REGARDING HARMONIZATION OF CLASSIFICATION OF INDUSTRIAL SECTORS INTO RED, ORANGE, GREEN AND WHITE CATEGORY.

WHEREAS, under Section 17 of the Water (Prevention & Control of Pollution) Act, 1974, and under Section 17 of the Air (Prevention & Control of Pollution) Act, 1981, one of the function of the State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs) is to plan a comprehensive programme for the prevention, control or abatement of pollution of streams, wells and air pollution in the States/ Union Territory and to secure the execution thereof; and

WHEREAS, under Section 16 of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 16 of the Air (Prevention & Control of Pollution) Act, 1981, one of the functions of the Central Pollution Control Board (CPCB), constituted under Water (Prevention and Control of Pollution) Act, 1974 is to coordinate activities of the State Pollution Control Boards and Pollution Control Committees and to provide technical assistance and guidance to SPCBs / PCCs; and

WHEREAS, CPCB has categorized 242 industrial sectors into red, orange, green & white category and directed all SPCBs/PCCs on 07.03.2016 for its adoption and implementation. The SPCBs/PCCs were also directed that addition of any new or left-over industrial sectors and their categorization which is not listed in the categorization done by CPCB, shall be done by a committee at the level of concerned SPCB/PCC, in accordance with the revised criteria and guidelines of CPCB; and

WHEREAS, carrying out the responsibility assigned to MoEF&CC/CPCB/SPCB, under, Steel Scrap Recycling Policy, notified by Ministry of Steel on 07.11.2019, a meeting was held under chairmanship of Joint Secretary (HSM Division) at MoEF&CC on 07.11.2019 for uniform categorization of scrapping activities as Red/Orange/Green/White Category. During the meeting it was decided that such uniform categorization of scrapping centres has to be developed by CPCB. The CPCB has categorized "Scrapping Centres (for End of Life of Vehicles and other scraps such as plant and machineries, structural material, railway coaches and wagons etc.)" under "Orange Category" of industries; and

WHEREAS, a need was felt to categorize some industrial sectors on PAN-India level and to resolve anomalies in categorization, if any. Accordingly, CPCB through Office Order No. B-29012/IPC-VI/2019-20, dated 17.02.2020, constituted a Committee to deal with the matter related to categorization of industrial sectors under red/orange/green/white category; and

WHEREAS, the meetings of the Committee were held on 02.03.2020 at CPCB, Delhi and 15.04.2020 & 21.04.2020, through video conferencing. During the meeting, the categorization of Railway Stations, Compressed/Refined Bio-Gas Production from Bio-degradable Wastes and Used Cooking Oil (UCO) collection centers was finalized. The details regarding categorization are enclosed as **Annexure-I**. Further, based on the few representations, the Committee has also segregated the list of Non-Industrial Operations (Activities/ Facilities/ Infrastructure/ Services), which were covered under classification of industrial sectors in CPCB's document on categorization. The list of such Non-Industrial Operations is enclosed as **Annexure-II**.

NOW THEREFORE, in view of the above and exercising the powers conferred to Chairman, Central Pollution Control Board under Section 18(1)(b) of the Water (Prevention & Control of Pollution) Act, 1974, and 18(1)(b) of the Air (Prevention & Control of Pollution) Act, 1981, all the SPCBs/PCCs are directed to:

- i. Adopt the categorization finalized by CPCB for following sectors:
 - a. Scrapping Centres (for End of Life of Vehicles and other scraps such as plant and machineries, structural material, railway coaches and wagons etc.).
 - b. Used Cooking Oil (UCO) collection centers.
 - c. Compressed/Refined Bio-Gas Production from Bio-degradable Wastes.
 - d. Railway Stations.
- ii. Consider the sectors given at Annexure-II under Non-Industrial Operations (Activities/ Facilities/ Infrastructure/ Services).

The SPCBs/PCCs shall acknowledge the receipt of directions and submit the action taken report (ATR) in compliance of these directions to CPCB within 15 days from the receipt of directions.

(Ravi S. Prasad)
Chairman

Copy to:

- 1 The Joint Secretary (CP Division)
Ministry of Environment, Forests & Climate Change
Indira Paryavaran Bhawan
3rd Floor, Prithivi, Aliganj, Jor Bagh Road
New Delhi -110 003
- 2 All Regional Directors, CPCB
- 3 DH, IT

: with a request to upload the copy of Directions on CPCB website

(Prashant Gargava)
Member Secretary

O/c

The list of newly categorized sectors by CPCB

S. No.	Entry at S. No. of respective category in CPCB's classification	Industry Sector	W1	W2	W	A1	A2	A	H	Pollution Index (PI)	Category	Remarks
1	85	Scrapping Centres (for End of Life of Vehicles and other scraps such as plant and machineries, structural material, railway coaches and wagons etc.)									Orange	
		a. Collection, De-Pollution, Dismantling Centres and Shredding Centres	20	-	20	15	-	15	20	55	Orange	i. Process will generate waste water from vehicle washing, surface washing, spillage while depolluting the vehicle. ii. Emission of particulate matter. iii. Residue generated during the process needs stabilization before disposal as it may contain asbestos.
		b. Collection, De-Pollution and Dismantling Centres	20	-	20	10	-	10	20	50	Orange	i. Process will generate waste water from vehicle washing, surface washing, etc. ii. Fugitive emission may be generated from dismantling and other activities. iii. Residue generated during the process needs stabilization before disposal as it may contain asbestos.
		c. Shredding Centres (can include white goods*/other scraps also)	15	-	15	15	-	15	15	45	Orange	i. Waste water may be generated from floor washing, etc. ii. Residue generated may be incinerated/landfilled. iii. Emission of particulate matter.
Note- * Recycling/dismantling of white goods are covered under E-Waste (Management & Handling) Rules, 2016, and have already been categorised in CPCB document "Classification of Industrial Sector" (Feb, 2016)												

S. No.	Entry at S. No. of respective category in CPCB's classification	Industry Sector	W1	W2	W	A1	A2	A	H	Pollution Index (PI)	Category	Remarks
2	37	Used Cooking Oil (UCO) collection centers	-	-	-	-	-	-	-	00	White	i. Generally, there is no waste water generation or air emissions from UCO collection centers. ii. Concerned SPCB/PCC shall ensure the above.
3	86	Compressed/Refined Bio-Gas Production from Bio-degradable Wastes	30	-	30	10	-	10	10	50	Orange	i. All digesters requiring discharge of excess wastewater to be treated in orange category, ii. Domestic bio-digesters based on cow-dung or household biodegradable wastes (such as Gobargas plant) - White category. iii. No wastewater discharge from digester and also feed slurry to digester having Volatile Organic Fraction more than 75% to be considered as Green category; iv. Wastewater may be generated from wet processes for gas refining, cooling towers and cooling re-circulation processes. v. Odour generation from pretreatment of organic waste and composting. vi. Exhausted adsorption media/filters and spent solvents may also get generated.

S. No.	Entry at S. No. of respective category in CPCB's classification	Non-Industrial Operations (Activities/Facilities/Infrastructure/Service sector)	W1	W2	W	A1	A2	A	II	Pollution Index (PI)	Category	Remarks
1	Railway Stations											
	61	Railway Stations (Waste Water Generation ≥ 100 KLD)	20	10	30	15	0	15	10	75	Red	i. Mainly water polluting, scores are normalized. Wastewater generating from public toilets, public-taps, platform and apron washing, coach cleaning, laundry, restaurants etc. ii. Air emissions may be generated from boilers, DG sets (>1 MVA), railway sidings etc. iii. Small amount of hazardous waste such as used oil from DG sets, waste oil from coach cleaning, etc. may be generated
	84	Railway Stations (Waste Water Generation ≥ 10 KLD, but < 100 KLD)	20	0	20	12	0	12	10	50	Orange	i. Mainly water polluting, scores are normalized. Waste water generating from various uses such as public toilets, public-taps, platform and apron washing, restaurants etc. ii. Air emissions may be generated from railway sidings, DG sets etc. iii. Small amount of hazardous waste such as used oil from DG sets etc. may be generated
	64	Railway Stations (Waste Water Generation < 10 KLD)	12	0	12	0	0	0	0	30	Green	i. On small railway stations, waste water generation mainly from public taps and toilets. Scores are normalized. ii. Small railway stations normally may not have boilers or any other prominent stationary air emission sources.

List of Non-Industrial Operations (Activities/Facilities/Infrastructure/Services)

Covered Under Red Category of Industries Earlier				
Sl. No.	Sl. No. (as per CPCB Document)	Industry Sector	Pollution Index	Remarks
1	23	Airports and Commercial Air Strips	75	i. The Airports are generating mainly the wastewaters. ii. This is the water pollution normalized score for airports having discharge more than 100 KLD. iii. The airports / strips having discharge less than 100 KLD will have score of 50 and hence orange category. iv. If the score is normalized wrt water + HW both, then all the airports will come under Orange category (score - 58.33).
2	30	Health-care Establishment (as defined in BMW Rules)	75	i. Mainly water polluting. ii. The water pollution score is normalized to 100 & valid for Hospitals having total waste-water generation > 100 KLD. iii. The hospitals with incinerator will be categorized as Red irrespective of the quantity of the wastewater generation. iv. The hospitals having total waste-water generation less than 100 KLD and without incinerator, the normalized water pollution score will be 50 and will be categorized as Orange category.
3	31	Hotels having overall wastewater generation @ 100 KLD and more.	75	i. Mainly water polluting. Small boiler may be installed. ii. The water pollution score is normalized to 100 & valid for Hotels having waste-water generation > 100 KLD. iii. The hotels having more than 20 rooms and waste-water generation less than 100 KLD and having a coal/ oil fired boiler, the pollution score will be 35/40 & are categorized as orange. iv. The hotels having more than 20 rooms and waste-water generation less than 10 KLD and having no-boiler & no hazardous waste generation, the pollution score will be 20 & are categorized as Green.
4	39	Railway locomotive work shop/Integrated road transport workshop/ Authorized service centers	75	i. Mainly water polluting industry. Water is used in the washing of locomotives, road transport vehicles during servicing. ii. This score is valid for those Centers having discharge more than 100 KLD. iii. Service Centers having waste-water generation < 100 KLD, the normalized score will be $= (100 \times 20) / 40 = 50$.
5	46	Ports and harbour, jetties and dredging operations	85	This category contain all sorts of pollution
6	-	Common treatment and disposal facilities (CETP, TSDF, CBMWTF, effluent conveyance project, incinerator, MSW sanitary land fill site)	-	i. All such facilities are classified as Red but special category projects as these are parts of pollution control facilities. ii. In case of CETP, the categorization will depend upon the category of member industries being served.

		Note: Solvent/acid recovery plant and E-waste recycling are considered as industrial operation.		
List of Sectors Covered Under Orange Category of Industries Earlier				
Sl. No.	Sl. No. (as per CPCB Document)	Industry Sector	Pollution Index	Remarks
1	18	Automobile servicing, repairing and painting (excluding only fuel dispensing)	50	Normal water & air polluting and recyclable waste oil generating. If the waste water generation is more than 100 KLD, it will become mainly water polluting and Red category unit.
2	21	Building and construction project more than 20,000 sq. m built up area	50	i. In the pre-construction stage, it is mainly air polluting due to generation of dust (PM) emissions. ii. After construction, it is mainly water polluting. If the discharge is more than 100 KLD, it will be having the normalized score of 75 and be categorized as Red.
3	38	Hotels (< 3 star) or hotels having > 20 rooms and less than 100 rooms.	50	Mainly water polluting. WP score is normalized to 100.
4	46	Mechanized laundry using oil fired boiler	50	Both air and water pollution are generated.
5	50	New highway construction project	50	Mainly air polluting project.
List of Sectors Covered Under Green Category of Industries				
Sl. No.	Sl. No. (as per CPCB Document)	Industry Sector	Pollution Index	Remarks
1	19	Facility of handling, storage and transportation of food grains in bulk	25	Some fugitive emissions of PM during handling of grains.
2	52	Hotels (up to 20 rooms and without boilers)	30	This score is valid for hotels having overall waste-water generation less than 10 KLD.
3	58	Flyash export, transport & disposal facilities	37.5	i. This is mainly air polluting activity. ii. This is the normalized score based on air pollution.
4	59	Mineral stack yard / Railway sidings	37.5	Mainly air pollution due to loading, unloading, storage and transportation of the minerals.
5	60	Oil and gas transportation pipeline	37.5	i. Contains small gas based power plants up-to 5 MWs. ii. Air pollution score is normalized to 100. iii. In case, if these power plants are bigger / liquid fuel / oil based, scores will be calculated accordingly.
6	-	Diesel generator sets (15 KVA to 1 MVA)	-	i. Normal operation - 12 hrs a day. ii. Consumption of diesel = 1680 litres for 1 MVA DG set at full load @ 0.21 litres / KVA / hr. iii. Stand-alone DG Sets having total capacity 1 MVA or less and equipped with acoustic enclosures alongwith adequate stack height may be exempted from the purview of Consent management. Higher capacity DG sets have already been covered under Red / Orange categories.
7	-	Automobile fuel outlets (only dispensing)	-	Minor air pollution due to some fugitive emissions during fuel filling operations. May be exempted from the purview of Consent management.

NO OBJECTION CERTIFICATE

సీతానగరం PACS వారు నాలుగు బొమ్మల సెంటర్ పరిధి లో గల Survey No: 81/3A4 లో పెట్రోల్ బంకు నిర్మించుకొని వ్యాపారం చేసుకొనుటకు ఎటువంటి అభ్యంతరం లేదు అని, నిరభ్యంతరంగా వ్యాపార కార్యకలాపాలు నిర్వహించుకొనవచ్చని తెలియచేస్తున్నాము.

ఇట్లు

సమీప నివాస గృహస్థులు

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GOVERNMENT OF INDIA

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భారత ప్రభుత్వం
GOVERNMENT OF INDIA

అంచురి అరవాల
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భారత ప్రభుత్వం
Government of India



మరిశెట్టి వీర్రాజు
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1-05, శెట్టిబలిజ వీధి

ముఖ్య మార్గము దగ్గర, సితానగరం మండలం

సితానగరం, సితానగరం, తూర్పుగోదావరి

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आधार

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Government of India

భారత విశిష్ట గుర్తింపు ప్రాధికార సంస్థ
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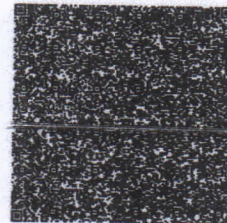
రిజిస్ట్రేషన్/ Enrolment No.: 0957/10328/37538

Download Date: 15/06/2021

To
మారిశెట్టి బేబీ కుమారి
Marisetti Baby Kumari
W/O Suryachand Rao
1-5
SETIBALEJI PETA
SEETHANAGARAM
Seethanagaram
East Godavari Andhra Pradesh - 533287
9989459296

Issue Date: 12/06/2021

Signature



మీ ఆధార్ సంఖ్య / Your Aadhaar No. :

4529 5301 6367

VID : 9190 2901 3121 5725

నా ఆధార్, నా గుర్తింపు



భారత ప్రభుత్వం
Government of India



Download Date: 15/06/2021



మారిశెట్టి బేబీ కుమారి
Marisetti Baby Kumari
పుట్టిన తేదీ/DOB: 01/01/1976
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Issue Date: 12/06/2021

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